

OFFICE OF THE DISTRICT JUDGE OF BIRBHUM AT SURI
ENGLISH _____ DEPARTMENT

ORDER NO. 196 DATED, SURI, THE 23RD DAY OF SEPTEMBER, 2024.

In order to fill up the vacancies in the post of **LOWER DIVISION CLERK [Group-C]** notified vide the Employment Notification No. 01, dated 15.01.2022 and No. 02 dated 27.04.2022 of the Judgeship of Birbhum as per the direction of the Hon'ble Court conveyed through Letter No. 89-RG, dated, 07.01.2016, the following candidates, selected by the District Recruitment Committee vide Employment Notification No. 20 dated 20.05.2024 are hereby **provisionally appointed** as '**LOWER DIVISION CLERK [Group-C]**' in the Scale of Pay of **Scale of Pay of Rs.22,700–58500/– in Level 6 of WBS (ROPA) Rules, 2019** with usual allowances granted by the Government from time to time **with effect from 01.10.2024.**

Sl. No.	Name and Address of the Candidates	Roll No of the Candidates	Category
01.	RISHITA PAL D/o. Rabindra Nath Pal, residing at Ghoshhat Palpara (Near Holy Angels' School), P.O. & P.S. - Katwa, Dist. - Purba Bardhaman, PIN - 713130.	DRCB2234108	UR
02.	TANTU RAKSHIT D/o. Srikanta Rakshit, residing at Korory, P.O. - Sadya, P.S. - Shaktigarh, Dist. - Purba Bardhaman, PIN - 713407	DRCB2236524	UR
03.	MAYUKH CHATTERJEE S/o. Naba Kumar Chatterjee, residing at Barabagan, Suri Hospital Road, Near Swami Vivekananda Model School, P.O. - Barabagan, P.S. - Suri, Dist. - Birbhum, PIN - 731103.	DRCB2236384	UR
04.	ABDULLAH SK. S/o. Md. Sufian Ali, residing at Vill & P.O. - Gopalchak, P.S. - Nalhati, Dist. - Birbhum, PIN - 731237.	DRCB2233981	UR - MSP
05.	ROCKY MANDAL S/o. Late Nirmal Mandal, residing at Vill - Shibnagar, P.O. - Gopinathpur, P.S. - Beldanga, Dist. - Murshidabad, PIN - 742134.	DRCB2234656	UR - EC
06.	SUBHADEEP MANNA S/o. Asit Baran Manna, residing at Ramnagar Colony (A - 71), P.S. - Durgachak, Dist. - Purba Medinipur, PIN - 721635	DRCB2232935	UR - EC
07.	PALLAB BANERJEE S/o. Tapan Kumar Banerjee, residing at Vill - Dubrajpur, P.O. & P.S. - Dubrajpur, Dist. - Birbhum, PIN - 731123	DRCB2235212	UR - EC
08.	KUTUBUDDIN LASKAR S/o. Jamaluddin Laskar, residing at Vill - Dhopagachi, P.O. - Kunderali, P.S. - Baruipur, Dist. - South 24 Parganas, PIN - 743610	DRCB2232682	UR - EC
09.	TOUFIK KIBRIA S/o. Md. Tohidur Rahaman, residing at Vill & P.O. - Ashariadaha, P. S - Lalgola, Dist. - Murshidabad, PIN - 742148	DRCB2234286	UR - EC
10.	SUBRATA KUNDU S/o. Late Susanta Kundu, residing at Ghurni Kumar Para Ghat Lane, P.O. - Ghurni, Krishnanagar P.S. - Kotwali, Dist. - Nadia, PIN - 741103	DRCB2234252	UR - ESM - GR - C
11.	PARTHA KUMAR PAITANDY S/o. Late Shanti Kumar Paitandy, residing at Vill & P.O. - Baidyanathpur, P.S. - Md. Bazar, Dist. - Birbhum, PIN - 731127.	DRCB2233026	UR - ESM - GR - D
12.	SANDIP SAHA S/o. Late Monotosh Kumar Saha, residing at Sanghati Pally, Near Rabi Sikha Electronics, P.O. & P.S. - Suri, Dist. - Birbhum, PIN - 731101.	DRCB2236768	SC

13.	SOMNATH SAHA S/o. Uttam Kr. Saha, residing at Vill - Chandramohan Tola, P.O. - Lakshmipur, P.S. - Baishnabnagar, Dist. - Malda, PIN - 732210	DRCB2234932	SC
14.	RAKESH SARKAR S/o. Prabhat Sarkar, residing at Vill - Baushmari, P. O. - Manikchak, P.S. - Lalgola, Dist. - Murshidabad, PIN - 742148	DRCB2236242	SC - EC
15.	SANDIP KUMAR ROY S/o. Naba Kumar Roy, residing at Vill & P.O. - Chhina More, P.S. - Singur, Dist. - Hooghly, PIN - 712223	DRCB2233268	SC - ESM - GR - C
16.	HEMLAL MANDI S/o. Jyotilal Mandi, residing at Vill - Tentuladih, P.O. - Kalabani, P.S. - Hura, Dist. - Purulia, PIN - 723104	DRCB2234478	ST - EC
17.	SK. MUSARAF MONDAL S/o. Sk. Mozamil Mondal, residing at Vill - Tiledangal, P.O. - Tapaspur, P.S. - Sadaipur, Dist. - Birbhum, PIN - 731104	DRCB2233200	OBC - A
18.	KARNAL GADDAFI S/o. Humayun Reja, residing at Vill - Aladitola, P.O. - Panchanandapur, P.S. - Mothabari, Dist. - Malda, PIN - 732207.	DRCB2234452	OBC - A - EC
19.	ABDUL HALIM S/o. Late Abdul Haque, residing at Vill & P.O.: Uchkaran, P.S. - Nanoor, Dist. - Birbhum, PIN - 731301	DRCB2232620	OBC-A-ESM-GR-D

Entry Pay of the candidates on the date of appointment will be as per Schedule-I [Rule 3 (e) and 3 (g)] of ROPA Rule, 2019, Level-6. The employee will also be allowed an additional increment on the entry pay in terms of G.O. No. 895-JD/L/25-23/09 dated 20.07.2012 as per the recommendation of Shetty Commission.

The appointment of **ABDUL HALIM** is made purely on temporary basis as per pending receipt of satisfactory report of Police Verification as well as merit of GR case No. 763 of 2024 framed U/s. 498A IPC pending against him before Ld. Court of Additional Chief Judicial Magistrate, Bolpur, Birbhum and his service is terminable at any time without notice, if necessary or if found unsuitable on result of the Police Verification of his antecedents or anytime being arrested and adverse merit of the said pending GR case No. 763 of 2024.

The candidates shall remain on probation for the period as provided in West Bengal Service (Appointment, Probation & Confirmation) Rules, 1979.

The candidates shall have to **report and join** before the office of the undersigned on **01.10.2024 at 10:00 A.M. positively**, failing which it shall be presumed that the candidate is unwilling to join the post and the next candidate in the merit list may be called.

Inform all the candidates at once.

Sd/- Arti Sharma Roy
DISTRICT JUDGE
BIRBHUM

Memo No. 2285/ (33)/IV-1/2024-E, Dated, Suri, the 23rd day of September, 2024
Copy forwarded for information and taking necessary action to:-

- 1) The Chief Judicial Magistrate, Birbhum, Suri.
- 2-3) The Additional Chief Judicial Magistrate, Bolpur/ Rampurhat, Birbhum.
- 4-7) The Judge-in-Charge, Accounts Department, Suri/ Bolpur/ Rampurhat/ Dubrajpur, Birbhum.
- 8-11) The Judge-in-Charge, Nezarath Department, Suri/ Bolpur/ Rampurhat/ Dubrajpur, Birbhum.
- 12-14) The Treasury Officer, Birbhum Treasury-I, Suri/ Bolpur/ Rampurhat, Birbhum.
- 15-33).....

The candidates are directed to bring all original certificates & testimonials including Employment Exchange Registration Card, if any, on that date for producing the same before the undersigned.


DISTRICT JUDGE
BIRBHUM
District Judge
Birbhum
23/9/2024